NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/55/2016

NAME OF THE PETITIONER(S)

: V.C.Velayudhan Nair

NAME OF THE RESPONDENT(S)

: Mannam Centenary Textiles Ltd & 5 others

UNDER SECTION

: 397,398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THREYAMDAG RANNAU PAVETRA VENKATELHWARAN

For JAMLIHAL

S ESHWAR MOHAMED JAVED SHERIF SUSHMITA UDAYSHAVKAR

3. B. Dhanaray

2

Petitioner

COUNSELS FOR RES PONDENTS RITERS

- in he could imposently

<u>ORDER</u>

Shri Thriyambak Kannan, counsel for petitioner present. Shri S Eshwar, counsel for R1 to R5 and Shri B Dhanaraj, counsel for impleaded party are present. Both the counsel sought time for submitting arguments in CA 2/2013. Time enlarged at their request. Put up on 12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Fariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)